## National Company Law Tribunal Allahabad Bench

CPNO. 149/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Dalimss Sunbeam Educomp Ltd Vs. Roc SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the Companies Act of 2013

SI. NO.	Name	Designation	Representation	Signature
1. Amil	Kunsar	PCS	Petitions	Aring.
2. Krish	ne Dev Uyes	Adv.	ROC	Be
				die.

## CP NO.149/ALD/2017

Sh. Anil Kumar, PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. The Ld. PCS representing the petitioner submits that he is not proposing to file any rejoinder to the report of the ROC. Hence, the matter can be fixed for the argument, since the Court is preoccupied in some other case. Therefore, the case is adjourned for argument on 9<sup>th</sup> February, 2018.

Dated:12.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)